## Annexure – 7

## Name of the corporate debtor: M R Nirman Private Limited Date of commencement of CIRP: 5<sup>th</sup> September, 2024 Revised List of creditors as on: 17<sup>th</sup> April, 2025

## List of operational creditors (Government dues)

(Amount in Rs)

Sl.	Details of Claimant			Details of claim received		Details of claim admitted						Amt of contin	Amt of any mutual	Amt of claim	Amount of claim under verification	Remarks, if Any
	Department	Government	Identifi cation No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarante e	Whether related party?	% of voting share in CoC, if applicable	gent claim	dues, that may be set- off	not admit ted		
1.	The Commissioner of Commercial Taxes, Govt of West Bengal, Saltlake Charge, Bidhannagar, Kolkata – 700	Government of West Bengal	NA	19/09/24	1,86,88,636.66	1,86,88,636.66	Government Dues	NIL	NIL	No	NA	NIL	NIL	NIL	NIL	The claim have arisen as the results of assessment and audit under WBVAT Act,03 for the period as mentioned above against the case no(s).
2.	Employees Provident Fund Organisation,  DK Block, Sector-II, Saltlake City, Kolkata – 700	Government of India	NA	19/09/24	5,73,260	5,73,260	Government Dues		NIL	No	NA	NIL	NIL	NIL	NIL	The Claim have arisen due to default of remittances of EPFO dues by Corporate Debtor.
3.	Income Tax Officer, TDS	Government of India	NA	17/09/24	69,010	69,010	Government Dues	NIL	NIL	No	NA	NIL	NIL	NIL	NIL	Income Tax demands were

	Wd – 2(2), Kolkata 10B, Middleton Row, Kolkata - 71															raised on completion of various Income Tax proceeding and uploading of the same by issuing demand notices as mentioned on the consolidated demand payable by the assessee downloaded from TRACES module of Income Tax Department.
4.	Employees State Insurance Corporation  5/1, Grant Lane, Kolkata – 700 012	Government of India	NA	23/12/24	73,06,256.00	73,06,256.00	Government Dues	NIL	NIL	No	NA	NIL	NIL	NIL	NIL	The Claim have arisen due to non compliance/delayed compliance on payment of contribution as per provisions of ESI Act 1948 (As Ammended) including interest and damages payable.
5.	The Deputy Commissioner of Central Tax, Shyambazar Division, CGST & CX Kolkata North	Government of India	NA	27/03/25	38,54,73,304.00	NIL	Government Dues	NIL	NIL	No	NA	NIL	NIL	NIL	38,54,73,304.00	Clarifications and supporting documents to verify claim not received till date.

Commissioner									
ate									
Room No: 112, 1 <sup>st</sup> Floor, GST									
Bhawan, 180,									
Rajdanga Main Road,									
Shantipally,									
Kolkata – 700017									
		4	41,21,10,466.66	2,66,37,162.66				38,54,73,304.00	